

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00226/2018

Dated Wednesday the 28th day of February Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

V.Kasthuri,
W/o. Premanivasan,
'A' Block, F2, Avenue Ratnam,
No. 66, Sri Raman Salai,
Thanikachalam Nagar,
Ponniamman Medu,
Chennai 600110.Applicant

By Advocate M/s. K. Sathish

Vs

The Principal Chief Material Manager,
O/o. The Controller of Stores,
Southern Railway,
New Joint Office,
Ayanavarm,
Chennai 600023.Respondent

By Advocate Mr. P. Srinivasan

ORAL ORDER**(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

Heard. The applicant has filed this OA under section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

“i. To direct the respondent to dispose the applicant's representation dated 29.06.2017 and a subsequent remainder dated 02.08.2017 within a stipulated time frame in the interest of justice.

ii. To pass such other or other order or direction as this Honourable Tribunal may deem fit and proper in the circumstances of the case, award costs and thus render justice.”

2. It is submitted that the applicant made a representation on 29.06.2017 complaining against abusive and uncivilized behaviour towards her which is still pending for consideration. Learned counsel for the applicant submits that the applicant would be satisfied if the respondents are directed to dispose of the representation within a time limit to be stipulated by this Tribunal.

3. Mr. P. Srinivasan takes notice for the respondents and submits that if time is granted a detailed reply would be filed.

4. Be that as it may, keeping in view the limited relief sought by the learned counsel for applicant and without going into the substantive merits of the case, I deem it appropriate to direct the respondents to consider the representation of the applicant dt. 29.06.2017 in

accordance with law and pass a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order.

5. OA is disposed of with the above direction at the admission stage.

**(R. Ramanujam)
Member(A)
28.02.2018**

SKSI